

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1117 of 2019**

**IN THE MATTER OF:**

**Canara Bank**

**...Appellant**

**Versus**

**Ms. Mamta Binani & Ors.**

**...Respondents**

**For Appellant: Mr. Avinash Mohapatra and Mr. P.B.A. Srinivashan,  
Advocates.**

**For Respondent: Mr. Videh Vaish, and Mr. Lalit Mohan, Advocates for R-1  
Mr. Rituraj Biswas and Mr. Chandan Kumar, Advocates for  
R-2**

**Ms. Khushboo and Mr. Sorabh, Advocates for R-3**

**Mr. Neeraj Kumar Gupta, Advocate for R-4.**

**O R D E R**

**02.03.2020** Learned counsel for the Appellant may file Rejoinder by 4<sup>th</sup>  
March, 2020.

List the Appeal 'For Admission (After Notice)' on **31<sup>st</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)